

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
EDUCATION DEVELOPMENT CENTER INDIA**

1. Name of corporate person	EDUCATION DEVELOPMENT CENTER INDIA
2. Date of incorporation of corporate person	June 01, 2006
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Delhi under Section 25 of the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U80301DL2006NPL149387
5. Address of the registered office and principal office (if any) of corporate person	M 18, Green Park Extension, New Delhi 110016
6. Liquidation commencement date of corporate person	February 28, 2022
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman 318, 19 th Main, 41 st Cross, 5 th Block, HBR Layout, Bengaluru 560043 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	March 30, 2022

Notice is hereby given that EDUCATION DEVELOPMENT CENTER INDIA has commenced voluntary liquidation on February 28, 2022.

The stakeholders of EDUCATION DEVELOPMENT CENTER INDIA are hereby called upon to submit a proof of their claims, on or before March 30, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: March 3, 2022
Place: Bangalore


Vinod Sunder Raman
Liquidator of EDUCATION DEVELOPMENT CENTER INDIA

